

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**ITEM No. 8**

**IA 2382/2020 IN C.P. (IB)-190(MB)/2018**

**IN THE MATTER OF:**

Bank of India

.... Petitioner/Applicant

v.

Shrenuj & Co Ltd.

.... Respondent

**Order Under Section 7 and 60(5) of Insolvency & Bankruptcy Code**

**Order delivered on 30.06.2021**

**CORAM:**

**SH. BHASKARA PANTULA MOHAN**  
**HON'BLE. ACTG. PRESIDENT**

**SH. SHYAM BABU GAUTAM**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

Mr. M. S. Bhardwaj, Adv.

**ORDER**

At the request of the Counsel. List the matter on **12.07.2021**.

**Sd/-**  
**(BHASKARA PANTULA MOHAN)**  
**ACTG. PRESIDENT**

**Sd/-**  
**(SHYAM BABU GAUTAM)**  
**MEMBER (TECHNICAL)**

30.06.2021  
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